

## Annexure – 1

Name of the corporate debtor: Renaissance Urban Infra Private Limited; Date of commencement of CIRP: 02-05-2023; List of creditors as on: 09-09-2023  
List of secured Financial Creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	CATALYST TRUSTEESHIP LIMITED		10,26,05,67,220	10,26,05,67,220	Secured FC	-	-	NO	87.05%			-		
2	CLEARWATER CAPITAL PARTNERS SINGAPORE FUND V		1,11,38,38,436	92,80,68,191	Secured FC	-	-	NO	7.87%			18,57,70,245		
	<b>Total</b>		<b>11,37,44,05,656</b>	<b>11,18,86,35,411</b>		-	-		<b>94.92%</b>			<b>18,57,70,245</b>	-	